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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ **W.P.(C) 3946/2020 & CM APPLs.14163/2020, 14164/2020,**  
**14165/2020, 14172/2020**  
ANUPAM & ORS. .... Petitioners

Through: Mr. Akash Sinha, Mr. Shubham  
Saket, Ms. Kanika Roy, Mr. Indrajeet  
Singh & Mr. Gaurav Prakash Shah,  
Advocates

versus

UNIVERSITY OF DELHI THROUGH ITS REGISTRAR &  
ORS. .... Respondents

Through: Mr. Tushar Mehta, Solicitor General  
with Mr. Apoorv Kurup, Ms. Nidhi  
Mittal & Mr. Siddharth Nigotia,  
Advocates for R-2/UGC  
Mr. Sachin Dutta, Senior Advocate  
with Mr. Mohinder Rupal & Mr.  
Hardik Rupal, Advocates for DU.  
Ms. Sunieta Ojha, Advocate for UOI.

**CORAM:**  
**JUSTICE PRATHIBA M. SINGH**

**ORDER**  
% **05.08.2020**

The hearing has been held through video conferencing.

Submissions have been made today on behalf of University of Delhi  
and UGC. Rejoinder and sur-rejoinder submissions also stand concluded.

Reserved for orders.

**PRATHIBA M. SINGH, J**

**AUGUST 05, 2020**

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